

3
P.S.Kumar Vrs. UOI

For Admission No. 1
O.A. No. 195 of 2013
Advocates: M/s. B.S.Tripathy & Ors.
Advocates: Mr. T.Rath

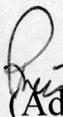
Order dated: 10.04.2013

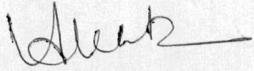
CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
&
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....
On the prayer of Mr. B.S.Tripathy, Ld. Counsel for the applicant, the O.A. is allowed to be withdrawn with liberty to file a better application after disposal of the writ petition pending before the Hon'ble High Court of Orissa.

Accordingly, the O.A. is disposed of as withdrawn.

Copy of this order be handed over to Mr. T. Rath, Ld. Standing Counsel for the Railways, who is present.


Member (Admn.)


MEMBER(Judl.)

RK